IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.128
CAA-79(ND)/2020

IN THE MATTER OF:
Oswal Exports Pvt. Ltd. . 2.SKA Holdings Pvt. Ltd. (Earlier SKA Holdingd Ltd.) ....**APPLICANT**

SECTION
U/s 131

Order delivered on 08.07.2021

CORAM:
SHRI P.S.N. PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:
For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 06.09.2021.

(Madhu Narula)
Court Officer

Mamta